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NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

| SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL) | | |
|---|--|---|
| APPLICATION NUMBER | : | |
| PETITION NUMBER | : TCP/2/2016 | |
| NAME OF THE PETITIONER(S) | : Shri Manohar K.L. and another | |
| NAME OF THE RESPONDENT(S) | : Swadharma Swaraajya Sangha & 13 others | |
| UNDER SECTION | : 397/398 | |
| S.No. Name (in Capital) | Represented by Signature | |
| V.K.SAFHLAMURTHY | for Resport 1 Scille | n |
| (FOR P.SUBBA REDDY) | for R3 to 6 | |
| D. Anauda Bushnan | For Ra, 11, 12 = 13 = 14 Dhl | |
| D. Layalahhar | Courac | |
| D- Jagalahan C-BHARGEVI G-K-MYNANY & AM | For Respondents The | ē |

<u>ORDER</u>

Counsel for petitioner present. Counsel representing the Administrator representing R1 present. Counsels for other respondents present. Counsel for petitioner stated that he shall furnish copy of the amended petition to the other side. The matter is adjourned at request for hearing. Put up on 06.02.2018.

(S VIJAYARAGHAVAN) Member (Technical)

(K ANANTHA PADMANABHA SWAMY)

Member(Judicial)